

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/6629/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the ¹¹13 December, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/GLP/2021/1197 dtd. 10.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.12.2021 along with station leave permission from the evening of 11.12.2021 till the morning of 14.12.2021.** The District and Sessions Judge, Goalpara and in his absence the in-charge District and Sessions Judge, Goalpara will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

6631

Memo NO.HC.VII-70/1992/6630-1A, dated 13.12.2021
Copy to:

1. The District and Sessions Judge, Goalpara.
2. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
13/12/21
JT.REGISTRAR (VIGILANCE)
Rdse